No A-11019/16/2018-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

5th Floor, HUDCO Vishala Building,
Bhikaji Cama Place, R.K Puram, New Delhi,
Dated: 15th February, 2019

To,

All Pr. Chief Commissioner/Chief Commissioners,
All Pr. Commissioners/Commissioners
All Directorates General/Directorates
Under CBIC

Subject: Composition of Selection Committee for posting of officers to Air Customs Pool.

Sir,

I am directed to refer to Board's letter No. A-11019/102/91-Ad.IV dated 6th Sep.,
1996 on the subject mentioned above and to state that the composition of the Selection
Committee for conducting interview for selection of offices to be posted to the Air
Customs Pool from outside the controlling Commissionerates/Customs House shall be
as follows:

Selection Committee

(i) Principal Chief Commissioner/Chief Commissioner (Cadre Control) CGST &
Central Excise, CBIC from which the officers are being consideration for
selection to the Air Pool – **Chairman.**

(ii) Three Principal Commissioners/Commissioners as the case may be from the
zone to be nominated by the Principal Chief Commissioner/Chief
Commissioner – **Members.**

stand modified accordingly.

3. This issues with the approval of Competent authority.

Yours faithfully,

(Amarjit Singh)
Director(Ad. IV)
Tel.: 26162694

Encl.: As above

Copy for information to:
1. DG HRD, ADG (HRM)
2. Dir (Ad. IIA&B)/ DS (Ad.II)/DS (Ad. IIIA)/DS (Ad. IIIB)
3. DG, Sys. Webmaster, with request to upload the order on the website of CBIC
4. Guard File/Sanction Folder
To

All Chief Commissioners of Customs/Central Excise,
All Director Generals/Directors in the Directorates,
All Commissioners of Customs/Central Excise,
All Commissioners of Customs/Central Excise (Judicial),
All Commissioners of Customs/Central Excise (Appeals).

Sub:- Composition of selection Committee for posting of Officers to Air Customs Pool.

Sir,

The present method of Selection of officer to the Air Customs Pool from outside the controlling Commissionerate/Custom House and the composition of the selection committee for interview thereof is outlined in Board's instructions F.No.A-11019/102/91-Ad.IV dated 21st October, 1993. The present Selection Committee is composed of the Chief Commissioner of the cadre from which officers are to be selected and the Chief Commissioner In-charge of the particular Airport and DGRI. In practice it has been found very difficult for so many senior officers stationed at different places to come together so often to conduct the Interview. Board, therefore, considered this problem and it has been decided that from now onwards-

(i) The Selection Committee shall comprise :-

(a) Chief Commissioner of the jurisdiction from which the officers are being considered for selection to the Airpool - Chairman.

(b) One Commissioner (Judicial) i.e. Commissioner-II from the same zone failing which Commissioner (Executive) - Member.

(c) One Commissioner (Appeals), stationed in the head-quarters of the Chief Commissioner or from the same zone - Member.

Nomination of the Members shall be done by Chief Commissioner.

Contd...
(ii) This Committee will interview together the candidates to be sent to all airports from different Commissionerates/Cadres of the zone.

(iii) The number of candidates to be considered and interviewed would be three times the number of posts to be filled in each grade after calling for the nominations/options and then arranged according to their seniority in the Cadre.


3. Kindly acknowledge the receipt of the letter.

Yours faithfully,

(K.C. Jain)

Deputy Secretary to The Govt. of India,

TEL. NO. 3732469